

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 602/2001
IN
OA 289/2000

New Delhi, this the 3rd/ day of January, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri Govindan S.Tampi, Member (A)

1. Joginder, S/o Shri Ramgati	SE-III
2. Parvinder, S/o Shri Hari Chand	Dir (North)
3. R.N.Mishra, S/o Shri R.S.Mishra	MOS's office
4. Harish, S/o Shri Anand Lal	DB (SB) Sec.
5. R.N.Mishra, S/o Shri B.N.Sharma	SAARC Div.
6. Jaibir, S/o Shri Bhane Ram	IPA Div.
7. Arvind Kumar Tiwari, S/o Shri R.K.Tiwari	Dir (J&K)
8. Ashok Kumar, S/o Shri Prabhu Nath	Dir.(Fin)
9. Mohd. Talib, S/o Shri Mohd.Shamim	CR (SB)
10. Nav Kumar Dey, S/o Sh.S.C.Dey	SE-III
11. Vipin Rai, S/o Sh.R.A.Rai	OSD (PR)
12. Ravinder Nath S/o Shri H.P.Pandey	JS (Affr)'s office
13. Satpal Singh Rawat S/o Sh.G.S.Rawat	JS (ED)'s office
14. Narendra Singh S/o Sh.Rai Singh	U.S. (PV-II)
15. Ashwani Kumar S/o Sh.Kartar Singh	R&M Sec.
16. Ashok Kumar Chauhan S/o Sh. Jiut Chauhan	Res. Sec (PH)
17. Trilok Chand S/o Sh.Murari Lal	ITEC Cell
18. Pawan Kumar S/o Sh.Raghbir Singh	CR (SB)
19. Jagdish Prasad S/o Sh.N.Prasad	ESO
20. Anil Kumar S/o Sh.Anil Kumar	ESO
21. Vijay Kumar S/o Sh.Nathi Ram	ESO
22. Vijay Kumar Pant S/o Sh.H.D.Pant.	Computer Cell (SB)
23. Suresh Kumar S/o Shri Baru Ram	ODS Cell
24. Smt. Poongarhi	ESO

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25. Virender Narayan	MEA Canteen
26. Raj Kumar	MEA Canteen
27. Ganesh S/o Shri Gopal	MEA Canteen
28. Kama Singh S/o Sh. Madia	MEA Canteen
29. Madan Gopal Singh S/o Sh. Dev Muni Sah	MEA Canteen
30. Smt. Geeta Devi	MEA Canteen

...Applicants
(All the applicants are working in the Ministry of External Affairs (PE Section).)

(By Advocate Shri A.K. Sinha through proxy counsel Ms. Loveleen Bounthiyal)

V E R S U S

UNION OF INDIA : THROUGH

1. Mr. Chokela Iyer
Secretary
Ministry of External Affairs
Govt. of India
South Block, New Delhi.

2. Mr. R.S. Bodiwal
Under Secretary (P.E.)
Ministry of External Affairs
Govt. of India
South Block, New Delhi.

... Respondents

O R D E R (ORAL)

By Hon'ble Smt. Lakshmi Swaminathan, VC (J)

We note that notice issued to the alleged contemnor/respondent No.2 Mr. R.S. Bodiwal, Under Secretary, Ministry of External Affairs has since been returned by that office with the note that there is no such person by that name in that office. We also notice that even the name of the alleged contemnor/respondent No.1 is wrong.

2. In the circumstances, CP 602/2001 is dismissed with liberty to the petitioners to proceed in the matter, if so advised, in accordance with law.

(GOVINDAN S. TAMPI)
ADMINISTRATIVE MEMBER

vksn

Lakshmi Swaminathan
(SMT. LAKSHMI SWAMINATHAN)
VICE-CHAIRMAN (JUDICIAL)